

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 446
ANSWERED ON 04/02/2025

FOOD ITEMS UNDER EXPORT PROMOTION SCHEMES

446. SHRI DURAI VAIKO:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

the details of assistance given to the exporters and beneficiaries of value-added agricultural/processed food items under the Export Promotion Schemes of Agricultural and Processed Food Products Export Development Authority (APEDA) and Spices Board in the Tiruchirappalli and Pudukottai district during the last five years including current year, year wise?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

The Agricultural & Processed Food Products Export Development Authority (APEDA) provides financial assistance to the exporters of its scheduled products under its Agriculture and Processed Foods Export Promotion Scheme, for the 15th Finance Commission Cycle (2021-22 to 2025-26) in three components: (i) Development of Export Infrastructure, (ii) Quality Development, (iii) Market Development. The assistance is provided to exporters on a pan India basis which covers all the States, including Tamil Nadu.

For Pudukkottai district of Tamil Nadu, APEDA has provided financial to three beneficiaries during the period 2021-22 to 2025-26 under the Development of Export Infrastructure component. For the Tiruchirappalli district of Tamil Nadu, assistance has been provided to two beneficiaries in the same period under Quality Development & Market Development components. In addition, APEDA organized 8 Capacity building programmes for its stakeholders in Tiruchirappalli district and 3 Capacity building programmes in Pudukkottai district, in the last five years including the current year.

The Spices Board is implementing the central sector scheme “Sustainability in Spice Sector through Progressive, Innovative and Collaborative Interventions for Export Development (SPICED)”, aimed at export promotion of spices and spice products. The major scheme components / sub-components for export promotion of spices include enhancing capacities for market expansion, trade promotion, product & market development and branding of Indian

spices, technological and infrastructural interventions for processing of spices, setting up of in house laboratories, post harvest quality upgradation of spices, quality assurance for export etc.

The scheme is implemented across India including the State of Tamil Nadu and the stakeholders of the spice sector of State can avail assistance under the SPICED scheme. No exporters from districts of Tiruchirappalli and Pudukottai have applied for availing assistance under the Export Promotion Schemes of the Spices Board during the last five years.
